

Development of Work Technology

3128. SHRI SURESH PACHOURI:
Will the PRIME MINISTER be pleased to state:

(a) whether there is any proposal under Government's consideration to develop works technology in India;

(b) if so, whether a number of measures in this regard were considered by the Prime Minister;

(c) whether any guidelines have been issued to the Ministry regarding the development of work technology in India; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (PROF. M. G. K. MENON):

(a) to (d) The information is being collected and will be laid on the Table of the House.

Revised pay scales to Physical Education Teachers in K.V.S.

3129. SHRI SANTOSH KUMAR SAHU: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that some Junior Physical Education Teachers employed in Kendriya Vidyalaya Sangathan had been given a revised pay scales a few years back;

(b) if so, the details of these Physical Education Teacher's, the original and revised pay scales alongwith the dates when they have been made effective;

(c) whether the revised pay scales and the arrears, if any, have since been paid; and

(d) the details of the those who have not yet got salary in the revised/new pay scales?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) Yes, Sir.

(b) The details of pay scales of Junior Physical Education Teachers is as indicated below:—

Old Pay Scale	Revised Pay Scale
w.e.f. 1-1-73	w.e.f. 1-1-86
Rs. 330-560	Rs. 1200-2040

(c) and (d) As per record in Office of Commissioner, Kendriya Vidyalaya Sangathan, only one such complaint was received and the payment has been settled.

Shortage of furniture in Kendriya Vidyalayas in Delhi

3130. SHRI SANTOSH KUMAR SAHU:
SHRI GURUDAS DAS GUPTA:

Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that large number of students in Kendriya Vidyalayas of Delhi have to sit on the floor for want of furniture;

(b) if so, the details of such Vidyalayas in Delhi;

(c) the details of the requirements of each of these Vidyalayas and the details of recurring and non-recurring grants made to each of them during the preceding two years under the head, 'FURNITURE'; and

(d) the steps contemplated/initiated by the Kendriya Vidyalaya Sangathan to solve this problem?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) No, Sir.

(b) Does not arise.

(c) The furniture is met out of non-recurring grant. The details of requirements of each Vidyalaya in Delhi are annexed. [See Appendix CLV, Annexure No. 106]